F. No. J-11/2/2018-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated 14th August, 2019

ORDER

The President is pleased to accept the resignation of following ten Advocates and to delete the name of one Advocate due to his death, who all figure as panel counsel in various categories for various courts as mentioned under column III and with effect from the dates as mentioned under column-V in table 'A' below, consequently, their names occurring in various orders of this Department as mentioned under column-IV in table 'A', stand deleted:

Table 'A'

SI. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of concerned order of empanelment	Date of acceptance of resignation (w.e.f.)
- 1	11		IV	V
1.	Brijendra Vikram Singh	Central Govt. Counsel for Allahabad High Court, Lucknow Bench	No. 36(1)/2015-Judl. dated 09.04.2015 read with No. J-11017/20/2017- Judicial dated 09.04.2018	03.02.2019
2.	Ms. Uttara Babbar	Gr. 'A' Panel Counsel for the Supreme Court of India	J-11016/1/2019- Judicial dated 01.02.2019	12.04.2019
3.	Bhishm Datt Singh Tomar (Enrl. No. UP/959/1999)	District & Subordinate Courts, Mathura (UP)	J-11015/1/2016- Judicial dated 28.12.2016	Date of this order
4.	P. Veera Reddy	Sr. Panel Counsel for the erstwhile High Court of Judicature at Hyderabad for the state of Telangana & the state of Andhra Pradesh	J-11017/24/2018- Judicial dated 03.10.2018	28.04.2019
5.	Yadava Karkera	Central Govt. Counsel for the High Court of Karnataka at Bangalore	J-11017/7/2018- Judicial dated 20.03.2018	Date of this order
6.	Sanjay Nair	-do-	-do-	Date of this order

7.	Bhupeshwar Jaswal	Central Govt. Counsel for the High Court of Punjab & Haryana at Chandigarh	J-11017/25/2018- Judicial dated 22.11.2018	Date of this order
8.	Vineet Kumar Jakhar	-do-	-do-	03.06.2019
9.	Laxmidhar Mohapatra	Standing Govt. Counsel for District & Subordinate Courts, Puri (Odisha)	J-11015/8/2016- Judicial dated 16.05.2016 read with Order No. J-11017/2/2019- Judicial (Part-4) dated 09.03.2019	His name is deleted due to his death intimation dated 23.05.2019
10.	K. V. Sabu	Central Govt. Counsel for the High Court of Kerala	J-11017/15/2018- Judicial dated 24.08.2018	20.02.2019
11.	Prakasan K. P.	-do-	-do-	25.03.2019

2. Hindi version of this order will follow.

> (S. R. Mishra) Additional Secretary

Copy for information to:

- 1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
- 2. The Incharge Central Agency Section, Supreme Court of India, New Delhi.
- The Incharge, Branch Secretariat, Bangalore.
- Shri Shashi Prakash Singh, Addl. SGI, Allahabad High Court.
- Shri Satya Darshi Sanjay, Addl. SGI, Patna High Court.
- Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
- Shri Gyan Prakash, Asst. SGI, Allahabad High Court, Allahabad.
- 8. Shri K. Laxman Asst. SGI, High Court of Telangana at Hyderabad.
- 9. Shri. Asst. SGI, High Court fo Odisha at Cuttack.
- 10. Shri P. Vijay Kumar, Asst. SGI, High Court of Kerala.
- 11. Shri Kharag Singh Chhonkar, Standing Govt. Counsel, District Mathura, R/o Gram Kamora, Post Madora, Dist. Mathura (UP).
- 12. The Cash (LA) Section to stop the retainership fee to Late Laxmidhar Mohapatra, (Standing Govt. Counsel for District Puri (Orissa) vide his death intimation dated 23.05.2019 (copy enclosed).
- 13. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 14. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'
- 15. Hindi Section, Department of Legal Affairs, for translation of this order.
- 16. Guard File with 5 spare copies.

Section Officer (Judicial) Tel. 011-23384945

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